

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB-1794/ND/2019
New IA/312/2023

IN THE MATTER OF:

Mr. Idemitus Lube India Pvt. Ltd.

....Applicant

Vs.

M/S. Nath Motors Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 19.01.2023

CORAM:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present at the time of hearing of the matter. Let this matter be posted on **02.02.2023**.

Sd/-

Sd/-

(DR. BINOD KUMAR SINHA)
MEMBER (T)

(SHRI P.S.N PRASAD)
MEMBER (J)